

(c) The Central Government is opposed to the practice of charging capitation fees and also does not approve of the grant of recognition to the colleges charging capitation fee by the concerned University and State Government.

**Erection of building for post office at Bhatkunda**

82. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any representation regarding the erection of building for post office now situated at Bhatkunda on rental basis;

(b) if so, the details thereof; and

(c) the steps taken by Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir.

(b) It has been represented that land measuring .08 acre was handed over by the District Authorities to the Department on 20-1-1979 but so far no arrangements have been made for starting construction.

(c) Possession of land was taken on 19-4-1979 but possession certificate and site plan from the District Authorities are still awaited.

Recently a review of the workload of this office, which was upgraded into Departmental Sub-Office in 1976, was undertaken according to which it comes to only 4 hours and 8 minutes. The cost of running this office is Rs. 807.28 per month as against its income of Rs. 106.85 only. As the workload is less than 5 hours and the loss is heavy, the post office may possibly have to be down-graded. Therefore, it is premature to plan construction of a Departmental building for this post office at this stage.

**Lack of name stamps and seals in post office at Bhatkunda**

83. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware about the hardships of the local people because of lack of proper name stamps and seals in the sub-post office at Bhatkunda village of Burdwan district as a result of which money orders are being returned to the remitters;

(b) if so, whether Government have issued any instructions to the concerned postal authorities to provide name, stamps and seal to the above sub-post office; and

(c) the details thereto?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Experimental temporary Post Offices are provided with stamps and seals bearing a code number of the office. The Post Offices, which become permanent, are supplied with stamps and seals bearing the name of the office. Since Bhatkunda is a temporary sub-post office, it was provided with stamps and seals inscribed with a code number. Use of stamps and seals with a code number or otherwise in the office of issue of a money order has no effect on the payment of money orders by another post office.

(b) and (c) Necessary stamps and seals bearing the name of the office have been supplied to Bhatkunda Sub-Post Office.

**Memorandum from Students of National School of Drama**

84. SHRI SOMNATH CHATTERJEE:

SHRI K. A. RAJAN:

SHRI SAIFUDDIN  
CHOUDHURY:

Will the Minister of EDUCATION be pleased to state:

(a) whether students of the National School of Drama, Delhi presented

a memorandum in support of their charter of demands to him on 7th April, 1980;

(b) if so, what are their demands;

(c) whether Government have considered those demands; and

(d) if so, the steps taken thereon?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):**

(a) Yes, Sir.

(b) The demands relate to recognition of courses, provision of independent campus, better hostel facilities, Railway concessions, subsidy for the mess, vehicle for the school, increase in scholarship and book allowance, increase in school budget introduction of Drama Departments in the Universities, construction of auditoriums in the different parts of the country, exemption of drama performances from taxes and theatre halls for performances at nominal rent.

(c) and (d) The National School of Drama is an autonomous organisation. The demands of the students cover a wide range. The Government and the School have referred the demands to the authorities concerned, such as Railways and University Grants Commission. Others are being examined.

#### **Telephones system in Calcutta**

**85. SHRI SOMNATH CHATTERJEE:**

**SHRI DINEN BHATTA-  
CHARYA:**

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the telephone system in Calcutta is completely disrupted; and

(b) if so, the steps taken by Government to set right the whole telephone system in Calcutta?

**THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):** (a) and (b) The Telephone system in Calcutta is not completely disrupted. But there is some deterioration in service primarily due to large number of underground cable breakdowns and long duration power shedding in telephone exchanges. In order to reduce the underground cable faults a Task Force has been recently created in Calcutta Telephones to tackle the problems.

A number of measures such as—

- (i) Laying cables in ducts
- (ii) Pressurisation of cables
- (iii) Laying Jelly-filled cables
- (iv) Introduction of digital microwave system are under implementation.

For improving power supply the matter has been taken up with the Electricity authorities and improvement is expected.

#### **Low procurement of Wheat**

**86. SHRI GULAM RASOOL  
KOCHAK:**

**SHRI P. M. SAYEED:**

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Food Corporation of India has not been able to procure wheat to the level on which it was during the corresponding period of last year;

(b) if so, what are the main reasons for the low procurement of wheat during May, 1980;

(c) whether it is also a fact that the wheat procured so far by Government is still lying in the open in Mandis and is likely to be spoiled during the coming rainy season;

(d) if so, the steps being taken to remove this wheat to warehouses; and

(e) what steps are being considered to meet the shortage of wheat that will be faced due to low procurement?